

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

AGM AUTO PRIVATE LIMITED MANUFACTURER OF AUTO PARTS AT

69-KM Milestone, Delhi-Jaipur Highway, Village: Joniawas,

Dharuhera, District Rewari – 140507, Haryana

(Under Sub- Regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	AGM Auto Private Limited CIN No.: U50500HR2013PTC048231
2	Address of the registered office	# 2009, Sector-21, Panchkula HR 134109
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	Plant and Machinery located at 69-KM Milestone, Delhi-Jaipur Highway, Village Joniawas, Dharuhera, District Rewari – 140507, Haryana
5	Installed capacity of main products/ services	*The CD is in the manufacturing of Tubular, turned and machined products of 2- wheeler chassis. Presently working in single shift of 12 hours
6	Quantity and value of main products/ services sold in last financial year	FY 2023-24: Revenue from operations is Rs. 17,61,18,600.00. Presently doing only job work.
7	Number of employees/ workmen	17 (Seventeen) (All workers are on agency roll)
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Can be sought by sending an email to the Resolution Professional at cirp.agmauto@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending an email to the Resolution Professional at cirp.agmauto@gmail.com
10	Last date for receipt of expression of interest	28.06.2025
11	Date of issue of provisional list of prospective resolution applicants	08.07.2025
12	Last date for submission of objections to provisional list	13.07.2025
13	Date of issue of final list of prospective resolution applicants	23.07.2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.07.2025
15	Last date for submission of resolution plans	27.08.2025
16	Process email id to submit Expression of Interest	cirp.agmauto@gmail.com
17	Details of the corporate debtor's registration status as MSME	Udhyam Registration dated 04.08.2021

*Further details are set out in detailed Invitation of Expression of Interest (IEOI), which are to be read together with associated disclaimers and qualifications in IEOI.

Sd/-

Gurdev Bassi

Resolution Professional- AGM Auto Private Limited

IBBI Reg. No. - IBBI/PA-001/IP-P-01633/2019-2020/12504

AFA Valid upto: 31.12.2025

IBBI Regd. Address: SCO-112/2, Circular Road, Sector-45C, Chandigarh, 160047

Correspondence Address: D-253, 7th Floor, Industrial Area Phase 8A, Sector-75, Mohali, Punjab-160055Email: cirp.agmauto@gmail.com

Date: 13.06.2025

Place: Mohali